

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.15
C.P.No. 84/BB/2019

IN THE MATTER OF:

Mr. Gautam Swaroop & Anr. ... Petitioner
Vs.
M/s. Arkwood Decor Pvt. Ltd. & Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 11.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Proxy Counsel
For R-2 & R-3 : Shri Hitesh Kumar

ORDER

1. Heard the Ld. Counsel for the Parties.
2. In compliance to order dated 26.09.2023, Ld. Counsel for the Respondents No. 2 & 3 has filed written synopsis vide Dy.No.2847 dated 20.05.2024. The same is taken on record.
3. Ld. Proxy Counsel for the Petitioner seeks short adjournment on the ground that arguing Counsel is not available today.
4. List the case on **29.08.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)